

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 58 OF 2017 &
IA NOS. 162 & 363 OF 2017**

Dated: 9th April, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Monnet Ispat & Energy Ltd.

.... Appellant(s)

Vs.

**Chhattisgarh State Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

....

Counsel for the Appellant(s) : Ms. Noor Alam
Mr. D.K. Singh (Rep.)

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Mohit Rai for R-1

Ms. Sanjana Dua for
Ms. Suparna Srivastava for R-2

ORDER

As agreed by learned counsel for the parties, list the matter on
21.05.2018.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**